## Name of the corporate debtor: A to Z Barter Private Limited; Date of commencement of liquidation: 04/01/2021; List of stakeholders as on: 30/06/2022 List of secured financial creditors

(Amount in ₹)

														(7 tillot	mi m ()
S1 No		Details of claimreceived		Details of claim admitted								Amount of any mutual		Amount of claim	Remar ks,if
110	. Creditor	Cicultor											under	any	
												may be set			any
												off	d	n	
		D-4 £	A 4 -1-: 4	Amount of claim	NI-4	A	W/141	D-4-:1£C:4I44	A	% share		011	u	- 11	
		Date of		admitted	claim		Whether	Details of SecurityInterest							
		receipt		admitted		covered	security interest		covered by	in total amount					
						by security interest	relinquishe		guarantee	of					
						interest	d?			claims					
							(Yes/No)			admitted					
	JANA	05 02 2	45,08,341	14,97,430	Secured	Not		a)All the stock comprising	Nii	100	Nil	NII	30,10,	Nil	NA
1		03.02.2	43,06,341	14,97,430		Provided	INO	raw material, W.I.P and stock	1	100	1111		911	1111	INA
1		021				Provided							911		
1	FINAN							in trade/ finished goods and							
1	CE							other materials used in the	l						
1	BANK							normal course of business of							
1	LIMITE							the borrower, both paid and							
1	D							unpaid and lying in the							
1								premise/godown and any							
1								other place of the borrower.							
1								b)The following book-debts							
1								were also hypothecated:							
1								i)Information TV Pvt Ltd							
1								ii)Jaquar and Co. Pvt. Ltd							
1								iii)Kemflo Power Pvt Ltd							
1															
1								iv)Mail Today Newspaper Pvt							
1								Ltd							
$\vdash$								v)Media Transasia India Ltd							